

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s).
32225-32227/2018

UTTAR PRADESH SUGAR MILL ASSOCIATION

Petitioner(s)

VERSUS

COOPERATIVE CANE DEVELOPMENT SOCIETY LTD THROUGH ITS CHAIRMAN &
ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.146303/2018-PERMISSION TO FILE
PETITION (SLP/TP/WP/..))

Date : 11-04-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Narender Verma, Adv.
Mr. Archit Gupta, Adv.
Mr. Manish K. Bishnoi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to the
Ld. Counsel for respondent Nos.3, 4 and 5 in SLP(C)
No.32225/2018, respondent Nos.3 and 4 in SLP(C) No.32226/2018
and respondent Nos.3, 4 and 5 in SLP(C) No.32227/2018 for
filing vakalatnama and counter affidavit

Service is complete on respondent Nos.6 and 8 but none has
entered appearance.

Registry to process the matters for listing before the
Hon'ble Court after completion of period of four weeks as
further opportunity to file counter affidavit stands declined.

ANIL LAXMAN PANSARE
Registrar